- 21 Schemes have been amended by various Ministries /Departments of Government of India to give priority to SAGY Gram Panchayat projects. The details of the changes in the guidelines is available on the website of SAGY http://support.saanjhi.in/support/solutions/articles/6000003558-amendment-toguidelines-for-central-sector-and-centrally sponsored-schemes-for-sagy
- The Ministry of Rural Development is coordinating with other Central Ministries/ Departments to ensure provision of four key basic services viz. power, drinking water, roads and education in all SAGY GPs. The progress made in this regard is as under:-

Sector	No. of GPs mapped	Status of Saturation	
		No. of GPs Saturated	No. of GPs to be taken up
Power	698	682	16
Drinking Water	679	341	338
Road (PMGSY)	334	310	24
Education	577		
No. of GPs with Govt. Primary School		561	16
No. of GPs with Govt. Upper Primary School	r	372	205
No. of GPs with Govt. schoo building	bl	550	27
No. of GPs with computers i Govt. school	n	385	192

## Progress of PMGSY in Madhya Pradesh

605. SHRI VIVEK K. TANKHA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the length and details of roads constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in Madhya Pradesh during the last five years;

(b) whether any financial assistance was received from the World Bank/ADB or any other international funding agency for construction of roads;

(c) the target fixed for completion of these roads in the State;

(d) whether the present target for construction of roads has been achieved and if so, how many villages have been connected to the nearest main roads; and

(e) whether there is any delay in achieving this target and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. As per the PMGSY Guidelines, unit of implementation is a Habitation and the basis for determining the population size of the habitation is the Census 2001.

Under Pradhan Mantri Gram Sadak Yojana (PMGSY), the length and number of road works constructed during the last five years in Madhya Pradesh are as under:

Year	No. of road works completed	Length completed in km.
2011-12	790	2927
2012-13	741	2754
2013-14	670	3006
2014-15	1316	5181
2015-16	1257	4453

(b) Financial assistance of USD 800.00 Million in 3 tranches was received from ADB for the States of Assam, Chhattisgarh, Madhya Pradesh, Odisha and West Bengal. The loan component for the State of Madhya Pradesh is given below:

(Figure in USD Million)

Tranche	Amount	Loan Component of MP
Ι	252.00	67.68
П	275.00	36.26
III	273.00	51.72
Total	800.00	155.66

(c) to (e) As per Programme Guidelines, States are responsible for procurement and execution of road works under Pradhan Mantri Gram Sadak Yojana. Madhya Pradesh has 18,429 eligible habitations under PMGSY (including 25 habitations of 100 to 249 population in identified LWE blocks). PMGSY works for connecting 18,003 Habitations has been sanctioned by the Ministry; out of which the State has reported to have connected 14,530 Habitations upto October, 2016.

For accelerated execution of PMGSY in the States, the Ministry of Rural Development in consultation with the Ministry of Finance and the States has formulated an Action Plan to advance the completion target of the Programme from 2022 to 2019. The fund sharing pattern under PMGSY has been changed to 60:40 ratio between the Centre and State (except for 8 North Eastern and 3 Himalayan States for which it will be 90:10) for all the ongoing as well as outstanding works with effect from 2015-16. Sufficient funds are available with the State for enhancing execution capacity and for time bound implementation of PMGSY.

## Construction of bridge over Mathred river

606. SHRIMATI RAJANI PATIL: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether the Ministry has received any representation, which was forwarded by the Prime Minister's Office in October, 2016, regarding inclusion of construction of RCC Pucca/steel foot bridge over Mathred river to link Nandla and other villages and construction of link road from Jangla to Nandla Village in Chirgaon Tehsil in Shimla District of Himachal Pradesh under NABARD Assisted Scheme;

(b) if so, the details thereof and Government's response in this regard; and

(c) whether Government would ask the State Government to include these projects under NABARD assisted scheme for development of the area?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV): (a) to (c) NABARD provides financial assistance to States through loans under Rural Infrastructure Development Fund (RIDF) for creation of rural infrastructure including roads. Such loans are negotiated directly by State Governments with NABARD. Ministry of Rural Development does not keep a record of rural roads assets constructed by States by directly accessing RIDF facility of NABARD.

A representation of Shri Roshan Lal regarding construction of Mathred river to link Nandla and other villages and construction of link road from Jangla to Nandla Village in Chirgaon Tehsil in Shimla District of Himachal Pradesh under NABARD Assisted Scheme was received from PMO on 16th February, 2016, which was forwarded to the State Government of Himachal Pradesh for appropriate examination.